

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 11 of 2014 IN
I.A. No. 124 of 2014 in
DFR No. 279 OF 2014

Dated : 12th August, 2014

In the matter of

Power Co. of Karnataka Ltd. & Ors.
Versus.
M/s Himatsingka Seide Ltd. & Ors.

...Review Petitioner (s)

...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on 09.09.2014.

COURT MASTER